

**Government of Jammu and Kashmir**  
**Revenue Department**  
Civil Secretariat, Jammu.

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**Notification**

Jammu, the 7<sup>th</sup> January, 2021

S.O. **06** .-In exercise of the powers conferred by section 6 of the Registration Act 1908 (Act No. 16 of 1908) and in partial modification of notification S.O 2 dated 31.10.2019 and notification S.O 3 dated 31.10. 2019, the Government hereby appoints the following to exercise the powers of Sub Registrar (s) under the said Act within the jurisdiction indicated against each, namely:-

S.No	District	Designation	Jurisdiction
1	2	3	4
1	Jammu	Sub Registrar, Jammu North	Niabat Mishriwala of Tehsil Jammu North
		Principal Revenue Training Institute, Jammu, (Sub Registrar Jammu North-I)	Niabat Muthi of Tehsil Jammu North
		SDM, Jammu, North (Sub-Registrar, North II)	Tehsil Bhalwal
		Sub Registrar Jammu South	Tehsils Bahu & Mandal
		SDM, Jammu South (Sub Registrar Jammu South-I)	Tehsils Bishnah & Arnia
		Assistant Settlement Officer Jammu (Sub Registrar Jammu South-II)	Tehsil Jammu South
2	Anantnag	ACR Anantnag (Sub-Registrar, Anantnag)	Tehsil Shangus & Mattan
		Addl. Deputy Commissioner, Anantnag (Sub-Registrar, Anantnag-I)	Tehsil Anantnag
3	Pulwama	Assistant Commissioner, Revenue (Sub Registrar) Pulwama.	Tehsils Pulwama, Kakpora, Shahoora & Rajpora
		ADC, Awantipora (Sub Registrar Awantipora)	Tehsils Awantipora & Pampore
4	Srinagar	Assistant Commissioner Nazool (Sub Registrar Srinagar)	Tehsils, Chhanapora, & Pantha Chowk
		SDM Srinagar East, (Sub Registrar Srinagar Khas-I)	Tehsil Srinagar South
		SDM Srinagar, West (Sub Registrar Srinagar Khas-II)	Tehsil Eldgah
5	Kulgam	ACR Kulgam (Sub Registrar, Kulgam)	Tehsils Kulgam, Yaripora, Frisal, Kaihmoh
		SDM Noorabad (Sub Registrar)	Tehsils Pahloo & Devsar

**By order of the Government of Jammu and Kashmir**

Sd/-  
(Shaleen Kabra)IAS  
Principal Secretary to the Government

No: Rev/S/217/2019

Dated-07.01.2021

Copy to the:

01. Ld. Advocate General, J&K, Jammu.
02. Financial Commissioner, Finance Department.
03. Financial Commissioner, Health and Medical Education Department.
04. Financial Commissioner, Revenue, J&K, Jammu.
05. All Principal Secretaries to the Government.
06. Principal Resident Commissioner, 5 Prithivi Raj Road, New Delhi.
07. Inspector General of Registration, J&K, Jammu.
08. Principal Secretary to the Hon'ble Lieutenant Governor.
09. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
10. All Administrative Secretaries to the Government.
11. Chief Electoral Officer, J&K.
12. Divisional Commissioner Jammu/Kashmir.
13. Registrar General, J&K Hon'ble High Court.
14. Chairperson, J&K Special Tribunal.
15. Commissioner Survey & Land Records J&K.
16. All Principal District and Sessions Judges.
17. All Deputy Commissioners.
18. All Heads of the Departments.
19. Relief and Rehabilitation Commissioner, Migrants, J&K.
20. All Regional Directors Survey and Land Records.
21. Director Information, J&K, Jammu.
22. Custodian General J&K.
23. Director Estates, Civil Secretariat, Jammu.
24. Director Archives Archaeology & Museums J&K, Jammu.
25. All Registrars and Sub-Registrars.
26. General Manager Government Press Jammu/Srinagar for publication in the official Gazette
27. Private Secretary to the Advisor (B) to the Lieutenant Governor.
28. Pvt. Secretary to the Chief Secretary, J&K.
29. Pvt. Secretary to Principal Secretary to the Government, Revenue Department.
30. Incharge website Revenue/GAD
31. Govt. Order file/Stock file.

(Mushtaq Ahmad)

Under Secretary to the Government  
Revenue Department

10-10-2011